

Annexure 7

Name of Corporate Debtor : Jalandhar Amritsar Tollways Limited

Date of Commencemnt of CIRP : 17 January 2025

(Version 1: Pursuant to claims received as on 8 February 2025)

List of Operational Creditors (Government Dues)

SI No.	Details of the claimant		Details of claim received		Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% of voting Share in COC if applicable
1	ACIT, Circle-13(1), New Delhi	Central	03-Feb-25	87,59,95,086	87,59,95,086	Statutory Dues	No	No	No	NA	-	-	-	-	
				87,59,95,086	87,59,95,086										

*Note- The best estimate of the amount of the claims have been made based on the available information.As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, as soon as may be practicable, when he receives additional information warranting such revision